

(b) if so, whether the team has submitted its report to Government and if so, the details thereof; and

(c) what is the quantum and the type of assistance proposed to be given by Government to the Cyclone-affected areas?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) : (a) Yes, Madam.

(b) and (c) The Central team toured the areas affected by the cyclone and floods from the 4th to 6th June, 1969 and held detailed discussions with the State Government representatives regarding the requirement of funds for the various relief and rehabilitation measures as well as repair works during the current financial year. In the light of these discussions, the team has recommended the following ceilings of expenditure for purposes of Central assistance :

	Rs in crores
(i) Relief items (e.g., gratuitous relief, cash grants to weavers, artisans, fishermen etc., cash grants to bereaved families, house-building grants etc.)	3.90
(ii) Loans to agriculturists	5.20
(iii) Repairs to roads and irrigation works damaged by the cyclone	6.50
	<hr/> 15.60 <hr/>

These ceilings have been accepted by the Government of India. An amount of Rs. 3.50 crores has so far been released to the State Government. Further assistance in the shape of loans and grants will be provided in the light of the progress of expenditure reported by the State Government subject to the ceilings mentioned above.

GROUND RENT FOR JANGPURA COLONY

140. **SHRI M SRINIVASA REDDY :** Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS,

HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Delhi Land and Development Authority was charging ground rent of Rs. 126 per year from displaced persons who were allotted land in Jangpura colony, New Delhi for construction of houses on lease for 99 years;

(b) whether this ground rent was being realised from these displaced persons upto 1964 and thereafter this ground rent has not been collected from them; and

(c) if so, what are the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Ground rent depends on the terms and conditions of the lease, the size of the plot, its price, etc. On the basis of these factors, some of the lessees in Jangpura were being charged ground rent at Rs. 126.37 per year.

(b) and (c) Out of 106 such properties in Jangpura in respect of which files have been transferred by the Department of Rehabilitation to the Land and Development Office, ground rent has not been recovered after 1964 in respect of 6 properties due to certain breaches, want of information, etc.

भारत का पौड पावना

141. **श्री निरंजन वर्मा :** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) मार्च, 1969 को समाप्त हुए वित्तीय वर्ष में भारत के पौड पावना की रीति क्या थी ;

(ख) क्या रुपये के अवमूल्यन के बाद भारत ने पौड पावना में से कोई धन निकाला है ; और

(ग) यदि हा, तो उसके क्या कारण हैं ?

†[STERLING BALANCES OF INDIA

141. **SHRI NIRANJAN VARMA :** Will the Minister of FINANCE be pleased to state :

(a) the position of India's sterling balances during the financial year ending in March, 1969;

† [] English translation